

x  
SLP(C)No. 10370 OF 2002

ITEM No.208

Court No.10

SECTION XV  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.10370/2002

(From the judgement and order dated 21/09/2001 in WA 1541/97  
of The HIGH COURT OF MADRAS)

PONDICHERRY KHANDI & VILL.INDUSTRIES BD.

Petitioner (s)

VERSUS

P. KULOTHANGAN & ANR.

Respondent (s)

(With prayer for interim relief)(O.R.)  
( For Final Disposal )  
With

SLP(C)No.9482/2002

Date : 09/05/2003 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN  
HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

For Petitioner (s)

Mr. V.G. Pragasam,Adv.

For Respondent (s)

Mr. K. Ram Kumar,Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J  
.SP2

In view of the letter circulated, post it after Summer  
Vacations.

.SP1

(Y.P.Dhamija)  
Court Master

(Veera Verma)  
Court Master